

List of cases instituted on or after 1st August 2018 where Case Management Hearing was held during the month of March-2020

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Management Hearing	Case
1	Ms. Pinki, District Judge, Comercial Court-01	CENTRAL	CS (COMM)-152/18	DES RAJ SETHI VS. SHEKHAR	KAMAL SETHI	26.10.2018	07.03.2020	
			CS (COMM)-546/19	ICICI BANK VS. AMITA	PUNIT BHALLA	24.04.2019	11.03.2020	
			CS (COMM)-507/19	ANSAR KHAN VS. MOHD. HAMID KHAN	SUNNY JAIN	16.04.2019	12.03.2020	
			CS (COMM)-29/19	MOHD. HAMID KHAN VS ANSAR KHAN	ISRAR BEG	27.08.2019	12.03.2020	
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	CS COMM 1134/2019	SHYAM SUNDER Vs JAIN HOSIERY INDUSTRIES AND ORS.	KAPIL YADAV	10-07-2019	02-03-2020	
			CS COMM 2179/2019	NEERAJ GUPTA Vs M/S THE INDURE PVT. LTD.	RAJEEV KR TIWARI	20-09-2019	05-03-2020	
			CS COMM 833/2019	M/S SHRI HARI ELECTRICALS Vs M/S ULTR CAB INDIAN LTD	ABHISHEK KAUSHIK	30-05-2019	17-03-2020	
			CS COMM 235/2018	ANGEL PROMOTERS PVT LTD Vs CORPORTATION BANK AND ANR.	MANORANJAN	30-10-2018	23-03-2020	
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	CS(COMM)/ 460/2018	NISHIKANT JAIN V/S MICROTECH ENGINEERS	R.K. JAIN	27.11.2018	02.03.2020	
			CS(COMM)/ 411/2019	S.B. SHAH & CO. PVT. LTD. V/S SHIVANI TEXTILES LTD.	RANJAN DOSHI	04.04.2019	03.03.2020	
			CS(COMM)/ 1660/2018	SNC AGENCIES PVT. LTD. V/S NITCO D2d EXPRESS CARGO	RAVI SATIJA	21.05.2018	04.03.2020	
			CS(COMM)/ 195/2019	M/S MUNJAL PUBLISHING HOUSE P. LTD. V/S RITA DAS	NAVDEEP SINGH	15.02.2019	04.03.2020	
			CS(COMM)/ 411/2019	S.B. SHAH & CO. PVT. LTD. V/S SHIVANI TEXTILES LTD.	RANJAN DOSHI	04.04.2019	04.03.2020	
			CS(COMM)/ 411/2019	S.B. SHAH & CO. PVT. LTD. V/S SHIVANI TEXTILES LTD.	RANJAN DOSHI	04.04.2019	05.03.2020	
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	NIL					
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	NIL					
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL					
7	MS. ANJU BAJAJ CHANDNA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.) 215/2019	SCHINDLER INDIA VS. FOOD CORPORATION OF INDIA	SH. AJAY GUPTA	8/30/19	04.03.2020	
			CS-886/2018	TULIP BROADCON VS. R.D. VERMA & CO.	SH. BHUSHAN KAPUR	9/12/18	12.03.2020	
			CS (COMM.) 620/2019	PUNJAB NATIONAL BANK VS. RAJENDER KUMAR	SH. PARIKSHIT MAHIPAL	9/27/19	13.03.2020	
8	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	NIL					
9	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL					
10	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court),	North-East	NIL					
11	Sh. Vinod Kumar, Ld. DJ (C.C.)	N/W	NIL					
12	Ms. Seema Maini	North	NIL					
13	MS. NIVEDITA ANIL SHARMA	Shahdara	NIL					
			CS(Comm.)/90/19	Inderjeet Vs. M/s Sama Enterprises	Sh. Krishan Kr. Mishra	01-07-2019	06-03-2020	
			CS(Comm.)/149/19	M/s United Art Printers Vs. M/S Piccadily Hotels P. Ltd.	Sh. Pawan Batra	16-09-2019	06-03-2020	
			CS(Comm.)/03/2020	M/S Anjani Broad Band Vs. YMK Infomax	Sh. Ranvir Vats	10-10-2018	07-03-2020	
			CS(Comm.)/238/19	Nitin Garg Vs. Tarun Sharma	Sh. B.N Gaur	12-12-22019	11-03-2020	
			CS(Comm.)/01/2020	M/S Aramex India P. Ltd. Vs. Moti Sagar Bhardwaj	Sh. N.P.Singh	21-01-2019	12-03-2020	

14	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	CS(Comm.)/74/2019	SNUP Fresh Milk & Dairy Vs. Ramo	Sh. Jitender Bharti	22-05-2019	13-03-2020
			CS(Comm.)/54/2018	Raj Gangwani Vs. Neha Chopra	Sh. Surender K Siwal	11-12-2018	16-03-2020
			CS(Comm.)/12/2019	M/S JV Express Logistics P. Ltd. Vs	Sh. Arvind Kr. Chahhan	15-02-2019	17-03-2020
			CS(Comm.)/63/2019	Krishna vs., Vinod Kapur	Sh. Surender Singh	07-05-2019	17-03-2020
			CS(Comm.)/50/2018	Satish sharma Vs. Arya Enterprises	Sh. Rakesh Sharma	07-12-2018	18-03-2020
			CS(Comm.)/81/2019	Oriental Bank of Commerce Vs. Sur	Sh. Om Prakash	29-05-2019	18-03-2020
			Cs(Comm.)/93/2019	Vijay Jain Vs. M/s Laurs Trade Con	ShJ.C Mahindra	04-07-2019	20-03-2020
			CS(Comm.)/113/2019	Punjab & Sind Bank Vs. M/s Harpe	Ms.Sunita	27-07-2019	20-03-2020
15	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL- COURT), SOUTH-EAST, SAKET COURT	SOUTH- EAST					
			CS (COMM)/269/2019	SIVANDANA COMMERCIAL CO. (R.P. PAHWA	13.11.2018	05.03.2020
16	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH- EAST	NIL				
17	SH. RAMESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
18	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	NIL				
19	Sh. Narinder Kumar Ld District Judge (Commercial- 01) WEST	West	NIL				
20	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL				
21	SH.SANJAY SHARMA-I, DISTRICT JDUGE(COMMERCIAL)	EAST	NIL				